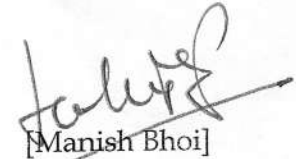


INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 09/02/2026 TO 12/02/2026
 [13/02/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2
"Patna" (SMC & Division) Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench)	Court Room No.2
"Guwahati" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "Patna" Bench)	Court Room No.2
"Ranchi" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No.2
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)	Court Room No.3
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	Court Room No.4
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench)	Court Room No.4


 [Manish Bhoi]
 Assistant Registrar
 04/02/2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-ANT(AT 10:30 A.M.)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 13/KOL/2024	2019-20	[A] BHAWANI CONSTRUCTION PVT. LTD.	
2	ITA 2547/KOL/2024	2017-2018	[A] CHIRANJEET KUNDU	
3	ITA 983/KOL/2025	2020-2021	[A] DEBPARA TEA CO. LTD.	
4	ITA 1380/KOL/2025	2023-2024	[A] BALMUKUND CONCAST PVT. LTD.	
5	ITA 1892/KOL/2025	2019-20	[D] BALMUKUND CONCAST PRIVATE LIMITED	
6	ITA 1893/KOL/2025	2023-24	[D] BALMUKUND CONCAST PRIVATE LIMITED	
7	ITA 2121/KOL/2025	2012-2013	[A] CTS INFRATECH LIMITED	
8	ITA 2321/KOL/2025	2321	[A] ARBIND RAY	
9	ITA 2322/KOL/2025	2018-2019	[A] M/S. DUARS RURAL DEVELOPMENT PROJECT	
10	ITA 2326/KOL/2025	2020-2021	[A] ANJALI PACKAGING	
11	ITA 2670/KOL/2025	2015-16	[D] ANITA AGARWAL	
12	ITA 2673/KOL/2025	2022-2023	[A] ABC INDIA LIMITED	
13	ITA 2734/KOL/2025	2017-18	[D] BHANDARI AUTOMOBILES PRIVATE LIMITED	
14	ITA 2842/KOL/2025	2015-2016	[A] AJOY MONDAL	
15	ITA 2845/KOL/2025	2017-2018	[A] AMSELOR COMMODITY TRADE LLP	
16	ITA 2846/KOL/2025	2017-2018	[A] AMSELOR COMMODITY TRADE LLP	
17	ITA 2847/KOL/2025	2011-2012	[A] AMAR IRON UDYOG PVT. LTD.	
18	ITA 2848/KOL/2025	2011-2012	[A] AMAR IRON UDYOG PVT. LTD.	



Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING ID: XRE-HVRQ-ANT(AT 10:30 A.M.)**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 74/KOL/2024	2015-16	[D] AMBICA INDUSTRIES	
2	IT(SS)A 75/KOL/2024	2016-17	[D] AMBICA INDUSTRIES	
3	IT(SS)A 111/KOL/2025	2013-14	[D] ELITE TRAEXIM PRIVATE LIMITED	
4	IT(SS)A 112/KOL/2025	2016-17	[D] ELITE TRAEXIM PRIVATE LIMITED	
5	IT(SS)A 113/KOL/2025	2017-18	[D] ELITE TRAEXIM PRIVATE LIMITED	
6	ITA 2525/KOL/2024	2008-2009	[A] M/S. TISTA NIRMAN PVT. LTD.	
7	ITA 2090/KOL/2025	2018-19	[A] BISWAS HOUSING PRIVATE LIMITED	
8	ITA 2579/KOL/2025	2021-22	[A] BRIGHT IMPEX AND AGENCIES PVT. LTD	
9	ITA 2621/KOL/2025	2023-2024	[A] ADYAMA GOLD JEWELLERY	
10	ITA 2831/KOL/2025	2012-13	[A] AMPI FINANCE LIMITED	
11	ITA 2865/KOL/2025	2016-2017	[A] M/S. BIJNI DOOARS TEA COMPANY LIMITED	
12	ITA 2866/KOL/2025	2017-2018	[A] M/S. BIJNI DOOARS TEA COMPANY LIMITED	
13	ITA 2870/KOL/2025	2019-20	[A] DIPANKAR DEY	
14	ITA 2890/KOL/2025	2011-12	[D] EARTHWORK INFRASTRUCTURE PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-ANT(AT 10:30 A.M.)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 53/KOL/2025	2016-2017	[A] M/S. FILTER MANUFACTURING INDUSTRIES PVT. LTD.	
2	IT(SS)A 54/KOL/2025	2017-2018	[A] M/S. FILTER MANUFACTURING INDUSTRIES PVT. LTD.	
3	ITA 1705/KOL/2025	2013-14	[D] ARTHUR TURNKEY PROJECTS LIMITED	
4	ITA 1723/KOL/2025	2014-15	[D] ARTHUR TURNKEY PROJECTS LTD	
5	ITA 1846/KOL/2025	2012-13	[D] ARTHUR TURNKEY PROJECTS LIMITED	
6	ITA 1847/KOL/2025	2012-13	[D] ARTHUR TURNKEY PROJECTS LIMITED	
7	ITA 1814/KOL/2025	2018-2019	[A] ANKUR JAIN	
8	ITA 2301/KOL/2025	2016-2017	[A] DIPANKAR DUTTA	
9	ITA 2308/KOL/2025	2014-2015	[A] BAHAR MERCHANTS PVT. LTD.	
10	ITA 2891/KOL/2025	2015-16	[D] FAMOUS PROJECTS ADVISORY PVT LTD	
11	ITA 2894/KOL/2025	2022-23	[A] DADRA EXIMP PRIVATE LIMITED	
12	CO 11/KOL/2026	2019-2020	[A] AUXINITE SUPPLIERS PRIVATE LIMITED	
13	ITA 139/KOL/2025	2019-2020	[D] AUXINITE SUPPLIERS PRIVATE LIMITED (EFILING)	
14	ITA 358/KOL/2025	2010-11	[D] ARISTRO CAPITAL MARKETS LIMITED	
15	ITA 406/KOL/2025	2016-17	[D] AKRITI SUPPLIERS PVT. LTD.	
16	ITA 1888/KOL/2025	2016-17	[A] ARCHANA AGARWAL	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF A BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING ID: XRE-HVRQ-ANT(AT 10:30 A.M.)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1823/KOL/2024	2009-2010	[A] RAN INTERNATIONAL PVT. LTD.	
2	ITA 665/KOL/2025	2012-2013	[A] CHANDRANI COMMOTRADE PVT. LTD.	
3	ITA 1493/KOL/2025	2014-15	[D] EVEREST COMMERCE PRIVATE LIMITED	
4	ITA 1587/KOL/2025	2019-2020	[A] ANIRUDDHA BANERJEE	
5	ITA 1674/KOL/2025	2018-19	[D] BRAVO SPONGE IRON PRIVATE LIMITED	
6	ITA 1675/KOL/2025	2019-20	[D] BRAVO SPONGE IRON PRIVATE LIMITED	
7	ITA 1896/KOL/2025	2017-2018	[A] BIJAY KUMAR AGARWAL	
8	ITA 1899/KOL/2025	-----	[A] AAROGYA VAHINI TRUST	
9	ITA 1900/KOL/2025	-----	[A] AAROGYA VAHINI TRUST	
10	ITA 2897/KOL/2025	2006-07	[A] DILIP BHIKHALAL DESAI	
11	ITA 2898/KOL/2025	2007-08	[A] DILIP BHIKHALAL DESAI	
12	ITA 2903/KOL/2025	2012-2013	[A] DESERVE NIRMAN PVT. LTD.	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME-10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2259/KOL/2024	2014-2015	[A] TAPAN DAS	
2	ITA 2487/KOL/2024	2018	[D] IMAX INFRASTRUCTURE PRIVATE LIMITED	
3	ITA 1288/KOL/2025	2018-19	[D] GOUTAM PAL	
4	CO 84/KOL/2025	2018-2019	[A] GOUTAM PAL	
5	ITA 1593/KOL/2025	2018-19	[A] ITAHAR CONSUMERS COOPERATIVE STORES LIMITED	
6	ITA 1950/KOL/2025	2020-2021	[A] KESAB COOMAR	
7	ITA 2097/KOL/2025	2009-2010	[A] JOYPRIT PLASTIC DEALERS PVT. LTD.	
8	ITA 2843/KOL/2025	2020-2021	[A] INDIAN INSTITUTE OF SOCIAL WELFARE AND BUSINESS MANAGEMENT	
9	ITA 2851/KOL/2025	2019-2020	[A] GITESH TIKMANI	
10	ITA 2852/KOL/2025	2020-2021	[A] JHUMPA DAS	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 10-FEBRUARY-2026 (TUESDAY)****BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 2****GOOGLE MEETING ID- RON-RRQO-ANT, TIME-10:30 A.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1412/KOL/2024	2013-2014	[A] S.S. COMMOSALE PVT. LTD.	
2	ITA 1413/KOL/2024	2014-2015	[A] S S COMMOSALE PVT. LTD.	
3	ITA 2342/KOL/2024	2008-09	[A] LOVEJOY COMMODITIES PRIVATE LIMITED	
4	IT(SS)A 108/KOL/2025	2015-16	[D] GOLDEN STAR HOTEL AND RESORTS PRIVATE LIMITED	
5	IT(SS)A 109/KOL/2025	2016-17	[D] GOLDEN STAR HOTEL AND RESORTS PRIVATE LIMITED	
6	IT(SS)A 110/KOL/2025	2017-18	[D] GOLDEN STAR HOTEL AND RESORTS PRIVATE LIMITED	
7	ITA 633/KOL/2025	2015-16	[D] KAMINI FINANCE AND INVESTMENT COMPANY LIMITED	
8	ITA 634/KOL/2025	2018-19	[D] KAMINI FINANCE AND INVESTMENT COMPANY LIMITED	
9	ITA 1876/KOL/2025	2019-20	[D] JAJODIA FINANCE LIMITED	
10	ITA 1877/KOL/2025	2020-21	[D] JAJODIA FINANCE LIMITED	
11	ITA 1878/KOL/2025	2022-23	[D] JAJODIA FINANCE LIMITED	
12	ITA 1902/KOL/2025	2018-19	[D] GM IRON AND STEEL COMPANY LTD	
13	CO 82/KOL/2025	2018-2019	[A] GM IRON AND STEEL COMPANY LTD	
14	ITA 2215/KOL/2025	2013-2014	[A] M/S. HHP HOSPITAL PVT. LTD.	
15	ITA 2303/KOL/2025	2012-2013	[A] GANGANPATI REALTORS PVT. LTD.	
16	ITA 2871/KOL/2025	2023-24	[A] HIMMAYET HOSSAIN SHEIKH	
17	ITA 2872/KOL/2025	2018-19	[A] ICP DEVELOPMENTS PRIVATE LIMITED	
18	ITA 2877/KOL/2025	2011-2012	[A] GEMINI DEALMARK (P) LTD.	
19	ITA 2880/KOL/2025	2020-2021	[A] KEEVES TECHNOLOGIES PRIVATE LIMITED	
20	ITA 2888/KOL/2025	2017-18	[D] KAMAL SEAL	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME-10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 683/KOL/2018	2010-11	[A] M/S. STEPHENS FINANCIAL SERVICES PRIVATE LIMITED	
2	ITA 620/KOL/2025	2016-17	[D] HANUMAN VINIMAY PRIVATE LIMITED	
3	ITA 1225/KOL/2025	2017-2018	[A] HASNAIN ZOEB UKANI	
4	ITA 1540/KOL/2025	2017-2018	[A] JAYANTA DAS	
5	ITA 2154/KOL/2025	2016-2017	[A] ITC LIMITED	
6	ITA 2756/KOL/2025	2016-2017	[D] ITC LIMITED	
7	ITA 2387/KOL/2025	2017	[D] LAL TRADERS & AGENCIES PVT LTD	
8	CO 5/KOL/2026	2017-2018	[A] LAL TRADES AND AGENCIES PRIVATE LTD.	
9	ITA 2403/KOL/2025	2017-2018	[A] KHEM KA BENGAL TELECOM	
10	ITA 2405/KOL/2025	2011-2012	[A] INDIAN OIL PETRONAS PVT. LTD.	
11	ITA 2406/KOL/2025	2012-2013	[A] INDIAN OIL PETRONAS PVT. LTD.	
12	ITA 2895/KOL/2025	2025-2026	[A] GOUR NORTH POINT ENGLISH ACADEMY	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF B BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

GOOGLE MEETING ID- RON-RRQO-ANT, TIME-10:30 A.M.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2624/KOL/2024	2017-2018	[A] RSD NATURAL RESOURCES PVT. LTD.	
2	ITA 134/KOL/2025	2015-16	[D] KALAWATI INVESTMENTS & TRADING P LTD. (EFILING)	
3	ITA 1304/KOL/2025	2018-2019	[A] GADADHAR MERCANTILE PRIVATE LIMITED	
4	ITA 1420/KOL/2025	2012-13	[D] GLOBAL CAPITAL MARKETS LIMITED	
5	ITA 1477/KOL/2025	2018-2019	[A] LINKPOINT INFRASTRUCTURE PRIVATE LIMITED	
6	ITA 1481/KOL/2025	2013-14	[A] INDROJIT SAMANTA	
7	ITA 1486/KOL/2025	2013-2014	[A] KHALEK BISWAS	
8	ITA 1550/KOL/2025	2015-2016	[A] JAFF CHEN	
9	ITA 1588/KOL/2025	2013-2014	[A] JINDAL COMMODITIES	
10	ITA 2907/KOL/2025	2012-13	[A] GANESH COMPLEX PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER****IN COURT ROOM 3****GOOGLE MEETING IID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2364/KOL/2018	2012-13	[A] ASHIM KUMAR LAW	
2	ITA 866/KOL/2024	2015-16	[D] MILAN GHOSH	
3	ITA 2310/KOL/2025	2022-2023	[A] MARUTI TRUST	
4	ITA 2311/KOL/2025	2023-2024	[A] MARUTI TRUST	
5	ITA 2312/KOL/2025	2024-2025	[A] MARUTI TRUST	
6	ITA 2313/KOL/2025	2013-14	[D] M/S MILLER TRADERS PVT. LTD	
7	ITA 2315/KOL/2025	2013-14	[D] M B ISPAT CORPORATION LTD.	
8	ITA 2849/KOL/2025	2015-2016	[A] MANAKSIA ALUMINIUM COMPANY LTD.	
9	ITA 2850/KOL/2025	2016-2017	[A] MANAKSIA ALUMINIUM COMPANY LTD.	
10	ITA 2855/KOL/2025	2015-2016	[D] MGR AGRO PRODUCTS PRIVATE LIMITED	


Assistant Registrar
06-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING IID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2185/KOL/2019	2014-15	[D] M/S. MCNALLY BHARAT ENGINEERING COMPANY LIMITED	
2	ITA 379/KOL/2022	2017-2018	[A] MCNALLY BHARAT ENGINEERING COMPANY LIMITED	
3	ITA 2107/KOL/2024	2015-2016	[A] TRIDENT TIE UP PVT LTD	
4	ITA 2108/KOL/2024	2016-2017	[A] TRIDENT TIE UP PVT LTD	
5	ITA 2109/KOL/2024	2018-2019	[A] TRIDENT TIE UP PVT LTD	
6	CO 62/KOL/2025	2012-2013	[A] SRI RATAN KUMAR SOMANI	
7	ITA 2391/KOL/2024	2012	[D] SRI.RATAN KUMAR SOMANI	
8	ITA 2414/KOL/2025	2020-2021	[A] MSTC LTD.	
9	ITA 2859/KOL/2025	2006-2007	[A] NEHA PAUL	
10	ITA 2860/KOL/2025	2006-2007	[A] NEHA PAUL	
11	ITA 2861/KOL/2025	2006-2007	[A] NEHA PAUL	
12	ITA 2862/KOL/2025	2007-2008	[A] NEHA PAUL	
13	ITA 2863/KOL/2025	2007-2008	[A] NEHA PAUL	
14	ITA 2864/KOL/2025	2007-2008	[A] NEHA PAUL	
15	ITA 2868/KOL/2025	2017-2018	[A] NALHATICADP FARMERS SERVICE COOPERATIVE SOCIETY LIMITED	
16	ITA 2869/KOL/2025	2016-2017	[A] NATIONAL INSURANCE COMPANY LIMITED	
17	ITA 2878/KOL/2025	2004-05	[A] PHILIPS INDIA LIMITED	


Assistant Registrar
06-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING IID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 112/KOL/2024	2014-2015	[A] ANAND SUREKA	
2	ITA 1932/KOL/2024	2020-2021	[A] PRIMETALS TECHNOLOGIES INDIA PVT. LTD.	
3	ITA 2361/KOL/2024	2021-2022	[A] TAI INDUSTRIES LIMITED	
4	ITA 132/KOL/2025	2011-12	[A] OM PRAKASH GOURISARIA (DECEASED) (LEGAL REPRESENTATIVE GITA DEVI GOURISARIA)	
5	ITA 165/KOL/2025	2017-18	[A] MARSHALL SONS& CO INDIA LIMITED (EFILING)	
6	ITA 187/KOL/2025	2018-19	[D] MILAN SADHUKHAN (EFILING)	
7	ITA 1648/KOL/2025	2019-2020	[A] MINAKSHI DAS	
8	ITA 1651/KOL/2025	2012-2013	[A] NAMOKAR TRADECOM PVT. LTD.	
9	ITA 1905/KOL/2025	2018-2019	[A] NIMDASBAR S K U S LIMITED	
10	ITA 1906/KOL/2025	2020-2021	[A] NIMDASBAR S K U S LIMITED	
11	ITA 1937/KOL/2025	2018-2019	[A] NEW TOWN TELECOM INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED	
12	ITA 1942/KOL/2025	2012-2013	[A] MANOJ KUMAR GUPTA	


Assistant Registrar
06-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF C BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE RAJESH KUMAR, ACCOUNTANT MEMBER
AND HON'BLE PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

IN COURT ROOM 3

GOOGLE MEETING IID: XRE-HVRQ-HEH TIME: AFTER COMPLETION OF "A" BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 71/KOL/2025	2012-13	[D] OLYMPIC PROJECT PVT LTD	
2	ITA 2363/KOL/2024	2010-2011	[A] NAVRATRA COMMODITIES PVT. LTD.	
3	ITA 2364/KOL/2024	2010-2011	[A] NAVRATRA COMMODITIES PVT. LTD.	
4	ITA 2466/KOL/2024	2009-10	[A] SILKINA COMMODEAL PVT. LTD.	
5	ITA 2616/KOL/2024	2021-2022	[A] APARNA PAPER PROCESSING INDUSTRY (P) LTD.	
6	ITA 2648/KOL/2024	2013-14	[D] ALLIED COMMOSE PVT.LTD	
7	ITA 41/KOL/2025	2017-18	[A] MAHABIR AGARWAL	
8	ITA 243/KOL/2025	2021-22	[A] M/S. MACDERMID ALPHA ELECTRONICS SOLUTIONS INDIA PRIVATE LIMITED (FORMERLY KNOWN AS COOKSON INDIA PRIVATE LIMITED)	
9	ITA 1496/KOL/2024	2013-2014	[A] G. L. INVESTMENT PVT. LTD.	
10	ITA 1357/KOL/2025	2013-2014	[A] NAVEEN BHATTER HUF	
11	ITA 1473/KOL/2025	2021-22	[A] NIMCHAND THAKERSHI	
12	ITA 2223/KOL/2025	2012-13	[D] HIMADRI SPECIALITY CHEMICAL LIMITED	


Assistant Registrar
06-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 09-FEBRUARY-2026 (MONDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= WUJ-UMEQ-TBB

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 26/KOL/2025	2012	[D] SIDDHA PROJECTS PRIVATE LIMITED (EFILING)	
2	IT(SS)A 75/KOL/2025	2018-2019	[A] SUNDARAM ALLOYS LIMITED	
3	ITA 1031/KOL/2025	2017-18	[A] SARJ EDUCATIONAL CENTRE	
4	ITA 1305/KOL/2025	2011-2012	[A] M/S. SHREE LAXMI IRON AND STEEL WORKS PVT. LTD.	
5	ITA 1569/KOL/2025	2022-2023	[A] RAHUL TODI	
6	ITA 2079/KOL/2025	2018-2019	[A] RDB INSURANCE BROKING SERVICES PVT. LTD.	
7	ITA 2176/KOL/2025	2014-15	[A] SHREYANS OVERSEAS PTV. LTD.	
8	ITA 2221/KOL/2025	2021-22	[A] S B OVERSEAS PRIVATE LIMITED	
9	ITA 2325/KOL/2025	2020-21	[D] SHYAMAL KUMAR SINGHA	
10	ITA 2475/KOL/2025	2022-23	[A] TAGORE EDUCATION & RURAL DEVELOPMENT TRUST	
11	ITA 2566/KOL/2024	2018-19	[D] RAJ METAL INDUSTRIES	
12	ITA 2854/KOL/2025	2019-20	[D] M/S SUDHARSHAN CASTING PRIVATE LIMITED	
13	ITA 2857/KOL/2025	2019-20	[D] VET BIOTECH PRIVATE LIMITED	
14	ITA 2858/KOL/2025	2025-26	[A] SRI SRI RAMAKRISHNA ASHRAMA AHMADPUR	
15	ITA 321/KOL/2025	2013	[D] PUSHPA INTERNATIONAL PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= WUJ-UMEQ-TBB

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 4/KOL/2026	2022-23	[A] RAGHIB ALI	
2	ITA 1756/KOL/2025	2017-2018	[A] RAKESH KUMAR SHRIVASTAVA	
3	ITA 1828/KOL/2025	2012-2013	[A] PATTON DEVELOPERS LIMITED	
4	ITA 1829/KOL/2025	2013-2014	[A] PATTON DEVELOPERS LIMITED	
5	ITA 1834/KOL/2025	2017-2018	[A] SWAPAN KUMAR BARIK	
6	ITA 2094/KOL/2025	2017-2018	[A] SAKTINAGAR SAMABAY KRISHI UNNAYAN SAMITY LTD.	
7	ITA 2216/KOL/2025	2012-13	[D] SGS SILK MILLS PVT LTD	
8	ITA 2233/KOL/2025	2009-10	[D] STARSUN VINIMAY PRIVATE LIMITED	
9	ITA 2234/KOL/2025	2013-14	[D] SAGAR VYAPAAR PVT. LTD.	
10	ITA 2239/KOL/2025	2013-14	[A] SANDHYA DAS	
11	ITA 2537/KOL/2025	2016-17	[D] M/S R S FUEL PRIVATE LIMITED	
12	ITA 2538/KOL/2025	2017-18	[D] M/S R S FUEL PRIVATE LIMITED	
13	ITA 2539/KOL/2025	2019-20	[D] M/S R S FUEL PRIVATE LIMITED	
14	ITA 2540/KOL/2025	2021-22	[D] M/S R S FUEL PRIVATE LIMITED	
15	ITA 2547/KOL/2025	2022-23	[D] RAGHIB ALI	
16	ITA 2874/KOL/2025	2013-14	[A] SHRI VARDHMAN TUBE COMPANY PRIVATE LIMITED	
17	ITA 2881/KOL/2025	2012-2013	[A] SITARA FINCOM PRIVATE LIMITED	
18	ITA 2883/KOL/2025	2022-2023	[A] UNBLOCK INDIA PVT. LTD.	
19	ITA 2884/KOL/2025	2006-2007	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
20	ITA 2885/KOL/2025	2007-2008	[A] VINOD KUMAR NEOTIA, LEGAL REPRESENTATIVE HARSHAVARDHAN NEOTIA	
21	ITA 2886/KOL/2025	2013-2014	[A] RADHEY MOHAN HARSH	
22	ITA 2887/KOL/2025	2017-18	[A] P CHAKRABORTY	
23	ITA 2889/KOL/2025	2022-23	[A] VINAYAK TANTIA	
24	ITA 56/KOL/2025	2019-20	[A] M/S. PAVILION COMMERCIAL PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= WUJ-UMEQ-TBB

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 99/KOL/2025	2009-2010	[A] PREMLATA SINGHANIA	
2	IT(SS)A 100/KOL/2025	2010-2011	[A] PREMLATA SINGHANIA	
3	IT(SS)A 101/KOL/2025	2011-2012	[A] PREMLATA SINGHANIA	
4	IT(SS)A 102/KOL/2025	2012-2013	[A] PREMLATA SINGHANIA	
5	IT(SS)A 103/KOL/2025	2013-2014	[A] PREMLATA SINGHANIA	
6	IT(SS)A 104/KOL/2025	2014-2015	[A] PREMLATA SINGHANIA	
7	IT(SS)A 105/KOL/2025	2015-2016	[A] PREMLATA SINGHANIA	
8	ITA 6/KOL/2025	2013-2014	[A] M/S. VRINDA ISPAT PVT. LTD.	
9	ITA 7/KOL/2025	2014-15	[A] M/S VRINDA ISPAT PVT. LTD	
10	ITA 8/KOL/2025	2015-2016	[A] M/S. VRINDA ISPAT PVT. LTD.	
11	ITA 9/KOL/2025	2016-2017	[A] M/S. VRINDA ISPAT PVT. LTD.	
12	ITA 10/KOL/2025	2017-2018	[A] M/S. VRINDA ISPAT PVT. LTD.	
13	ITA 456/KOL/2025	2017-18	[A] PARTHAPRATIM DUTTA ROY	
14	ITA 892/KOL/2025	2019-2020	[A] SAGAR INDUSTRIES	
15	ITA 1249/KOL/2025	2013-2014	[A] RAMGARH SOPNGE IRON PVT. LTD.	
16	ITA 1250/KOL/2025	2014-2015	[A] RAMGARH SOPNGE IRON PVT. LTD.	
17	ITA 1289/KOL/2025	2012-13	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
18	ITA 1874/KOL/2025	2013-14	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
19	ITA 1875/KOL/2025	2016-17	[D] RAMGARH SPONGE IRON PRIVATE LIMITED	
20	ITA 2023/KOL/2025	2019-20	[A] WEST BENGAL SECONDARY EDUCATION BOARD EMPLOYEES CO-OPERATIVE CREDIT SOCIETY LTD	
21	ITA 2032/KOL/2025	2019-20	[A] TEOCO SOFTWARE PRIVATE LIMITED	
22	ITA 2046/KOL/2025	2014-2015	[A] NANDITA RAY & ANINDITA BANERJEE L/H OF LATE SUSHIL KR. CHATTERJEE	
23	ITA 2390/KOL/2025	2022-23	[D] RITESH BANSAL	
24	ITA 2409/KOL/2025	2020-2021	[A] PRABARTAK TRUST	
25	ITA 2892/KOL/2025	2016-17	[D] SAJJAN AGARWAL	
26	ITA 2893/KOL/2025	2012-13	[A] SAFFRON SALES PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF D BENCH FOR 12-FEBRUARY-2026 (THURSDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= WUJ-UMEQ-TBB**

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1322/KOL/2025	2014-2015	[A] PANKAJ KUMAR GUPTA	
2	ITA 1330/KOL/2025	2021-22	[A] SRI RAJESH AGARWAL	
3	ITA 1639/KOL/2025	2008-09	[A] VIKASH CHOWDHARY	
4	ITA 1640/KOL/2025	2013-14	[A] VIKASH CHOWDHARY	
5	ITA 2253/KOL/2025	2009-2010	[A] SANTOSH KUMAR BURNWAL	
6	ITA 2269/KOL/2025	2020-21	[A] SINGH FISHER N	
7	ITA 2339/KOL/2025	2016-2017	[A] RASHIDA HANIF	
8	ITA 2342/KOL/2025	2015-2016	[A] SANATHAN TEXTILES LTD.	
9	ITA 2393/KOL/2025	2017-2018	[A] RINKU BANERJI LEGAL HEIR OF LATE PRATIP BANERJI	
10	ITA 2412/KOL/2025	2021-2022	[A] POOJA BERIA	
11	ITA 2899/KOL/2025	2018-2019	[A] VEDANT FASHIONS LTD.	
12	ITA 2901/KOL/2025	2015-2016	[A] SAMAR DEY	
13	ITA 2904/KOL/2025	2012-2013	[A] YOGRAJ DEAL TRADE PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 09-FEBRUARY-2026 (MONDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= WUJ-UMEQ-TBB, TIME - AFTER COMPLETION OF "B" BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1694/KOL/2025	2015-2016	[A] CHATTERJEE RESOURCES DEVELOPERS PVT. LTD.	
2	ITA 2712/KOL/2025	2013-2014	[A] MR. SAGAR JAIN	
3	ITA 2841/KOL/2025	2018-2019	[A] MAA MANASA ENGINEERS	
4	ITA 2844/KOL/2025	2017-2018	[A] SATELLITE MERCANTILES PVT. LTD.	
5	ITA 2853/KOL/2025	2023-2024	[A] SWAPAN KUMAR DATTA	
6	ITA 2856/KOL/2025	2013-2014	[A] SAMUDRA NEEL SAHA	
7	ITA 3213/KOL/2025	2019-2020	[A] SHREE BALAJEE MULTI CONSTURCTION PRIVATE LIMITED	
8	ITA 3248/KOL/2025	2017-18	[A] PADAM KUMAR AGARWAL	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 10-FEBRUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= WUJ-UMEQ-TBB, TIME - AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2867/KOL/2025	2023-2024	[A] NIMTOURI TAMLUK UNNYAN SAMITY	
2	ITA 2873/KOL/2025	2014-15	[A] GOPAL DAS	
3	ITA 2875/KOL/2025	2014-15	[A] YOGESH TIBREWAL	
4	ITA 2876/KOL/2025	2008-09	[A] J M D MERCANTILE PVT. LTD.	
5	ITA 2879/KOL/2025	201-22	[A] B.V.KAPADIA HUF	
6	ITA 2882/KOL/2025	2017-2018	[A] JAYANTA KUMAR ROY	
7	ITA 3183/KOL/2025	2013-14	[D] OSCAR MERCANTILES PRIVATE LIMITED	
8	CO 10/KOL/2026	2013-14	[A] OSCAR MERCANTILES PRIVATE LIMITED	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER****IN COURT ROOM 4****GOOGLE MEETING ID= WUJ-UMEQ-TBB, TIME - AFTER COMPLETION OF "B" BENCH.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 490/KOL/2020	2012-13	[A] SUPER TRADING COMPANY	
2	ITA 407/KOL/2025	2013-14	[A] VIVEK TRACOM PVT. LTD.	
3	ITA 2620/KOL/2025	2015-2016	[A] LIFEWOOD HORTICULTURE PRIVATE LIMITED	
4	ITA 2896/KOL/2025	2013-14	[A] KPS ENCLAVE PRIVATE LIMITED	
5	ITA 3114/KOL/2025	2018-2019	[A] MANISH AGARWAL	
6	ITA 3147/KOL/2025	2016-2017	[A] AVIJIT PAUL	
7	ITA 3185/KOL/2025	2022-2023	[A] GOPALNAGAR RAMKRISHNA SEVASRAM SANGHA	
8	ITA 3260/KOL/2025	2018-2019	[A] EXPRESS VANIJYA PVT. LTD.	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA**CAUSE LIST OF SMC BENCH FOR 12-FEBRUARY-2026 (THURSDAY)**

**BEFORE HON'BLE SONJOY SARMA, JUDICIAL MEMBER
AND HON'BLE RAKESH MISHRA, ACCOUNTANT MEMBER**

IN COURT ROOM 4

GOOGLE MEETING ID= WUJ-UMEQ-TBB, TIME - AFTER COMPLETION OF "B" BENCH.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2900/KOL/2025	2014-2015	[A] M/S. MADHU SUDAN RUNGTA & SONS (HUF)	
2	ITA 2902/KOL/2025	2015-2016	[A] MITHU SHAW	
3	ITA 2905/KOL/2025	2012-2013	[A] JINDAL COMMODITIES	
4	ITA 2906/KOL/2025	2017-2018	[A] EPITOME PETROPACK LIMITED	
5	ITA 3151/KOL/2025	2017-2018	[A] M/S. KAMAKSHI JUTE INDUSTRIES LIMITED	
6	ITA 3202/KOL/2025	2014-2015	[A] B B R CONSTRUCTION COMPANY	
7	ITA 3256/KOL/2025	2017-2018	[A] MURTI DEVI	


Assistant Registrar
05-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

FOR 12-FEBRUARY-2026 (THURSDAY)

BEFORE SHRI DUVVURU RL REDDY, VICE PRESIDENT

THIRD MEMBER MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	191	KOL	2025	2010-11	[D] SEN FERRO ALLOYS PVT. LTD. (EFILING)	D		

**BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

PART HEARD MATTERS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	71	KOL	2025	2017-18	[D] INDIA POWER CORPORATION LIMITED	A		
2	ITA	565	KOL	2024	2017-18	[A] INDIA POWER CORPORATION LIMITED	A		
3	ITA	2536	KOL	2024	2017-18	[D] INDIA POWER CORPORATION LTD.	A		
4	ITA	2646	KOL	2024	2017	[D] INDIA POWER CORPORATION LIMITED	A		


Assistant Registrar
06-Feb-2026